



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**CP No. 060/178/2018 &
MA No. 060/1845/2018
in
OA No. 060/332/2017**

Chandigarh, this the 2nd day of March, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Parkash Vir, Staff No. 182200, aged 51 years S/o Sh. Surya Parkash, presently working as Accounts Officer, Rohtak Telecom District, BSNL, Rohtak and resident of House No. 1303, Sector 3, Rohtak-124 001, Group 'B'.

.....Petitioner

BY ADVOCATE: **Sh. R.K. Sharma**

VERSUS

1. Sh. Anupam Srivastava, Chairman-cum-Managing Director, BSNL, Corporate Office, 4th Floor, Bharat Sanchar Bhawan, Harish Chander Lane, Janpath, New Delhi-110 001.
2. Sh. U.S. Pandey, Chief General Manager Telecom, Bharat Sanchar Nigam Limited, Haryana Telecom Circle No. 107, Mahatma Gandhi Road, Ambala Cantonment-133 001.
3. Smt. Samita Chaudhary, General Manager (FP), Bharat Sanchar Nigam Limited, Corporate Office, 7th Floor, Bharat Sanchar Bhawan, Harish Chandra Mathur Lane, Janpath, New Delhi-110 001.

.....Respondents

ORDER (ORAL)**MR. SANJEEV KAUSHIK, MEMBER(J):-**

1. Learned counsel for the petitioner submits that in view of the disposal of the OA itself, this C.P. has been rendered infructuous and he does not press for the same.
2. In view of the above, this CP is dismissed as having been rendered infructuous. MA No. 060/1845/2018 is also disposed of accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 02.03.2020
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